

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 348 OF 2019

Dated: 22nd October, 2019

Present:
Hon'ble Mrs. Justice Manjula Chellur, Chairperson
**Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)**

In the matter of:

Jind Bio-Energy LLP

.... Appellant(s)

Versus

Haryana Power Purchase Centre

.... Respondent(s)

Counsel for the Appellant(s) : Varun Pathak for A1

Counsel for the Respondent(s) : Anand K. Ganesan for R1
Swapna Seshadri for R1

ORDER

Admit.

Objections shall be filed within eight weeks. Thereafter, rejoinder shall be filed within three weeks.

List the matter on **14.01.2020.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK